

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
POSITIVE ELECTRONICS LTD. OPERATING IN SHARES AND
SECURITIES AT KOLKATA

(Under Sub-regulation (1) of regulation 36A of the Insolvency and
Bankruptcy Board of India (Insolvency Resolution Process for Corporate
Persons) Regulations, 2016

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/LLP No.	POSITIVE ELECTRONICS LTD. AABCP6753D L67120WB1981PLC033990
2	Address of the registered office	Bolai Kutir, 23A/1B, Justice Dwarkanath Road Bhowanipure, Kolkata, Kolkata, West Bengal, India, 700020
3	URL of website	NA
4	Details of place where majority of fixed assets are located	NA
5	Installed capacity of main products / services	NA
6	Quantity and value of main products / services sold in the last financial year	NIL
7	Number of employees / workmen	1
8	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	Same can be obtained by sending an email at cirp.positive@gmail.com
9	Eligibility for resolution applicants under section 25 (2) (h) of the Code is available at URL:	Same can be obtained by sending an email at cirp.positive@gmail.com
10	Last date for receipt of expression of interest	06.01.2025
11	Date of issue of provisional list of prospective resolution applicants	16.01.2025
12	Last date for submission of objections to provisional list	21.01.2025

13	Date of issue of final list of prospective resolution applicants	31.01.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.02.2025
15	Last date for submission of resolution plans	07.03.2025
16	Process email id to submit Express of Interest	cirp.positive@gmail.com

@gawal

IBBI Reg. No. - IBBI/IPA-001/IP-P-02799/2023-2024/14290
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For POSITIVE ELECTRONICS LTD. in CIRP